

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Insolvency) No. 538 of 2020

IN THE MATTER OF:

Vimal Coal Pvt. Ltd.

...Appellant

Versus

Apna Paper Mills Pvt. Ltd.

...Respondent

Present:

For Appellant: Mr. Mohit Kr. Bafna and Mr. Pulkit Tare, Advocates.

For Respondent: Mr. Mandeep Kalra, Mr. Nishant Shankar, Mr. Nitesh Srivastava, Mr. Sandeep Mishra, Ms. Radhika Rai and Mr. Praveen and Mr. Nikhil Jain, Advocates.

ORDER
(Through Virtual Mode)

13.08.2020: Shri Mohit Kr. Bafna, Advocate appearing on behalf of the Appellant seeks extension of time for filing rejoinder to the reply affidavit filed by the Respondent. Time is extended by one week only.

Let the matter be processed for final hearing.

List the matter for 'for admission (after notice)' on **31st August, 2020.**

[Justice Bansi Lal Bhat]
Acting Chairperson

[Justice Anant Bijay Singh]
Member (Judicial)

[Dr. Ashok Kumar Mishra]
Member (Technical)

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